

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 30th April, 2019

No. HC.VII-167 (Pt.-V)/2014/2339/A ### Shri Jitu Mani Barman, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi is **exempted** from attending the Advanced CIS Training Programme, scheduled to be held on **4th – 5th May, 2019 at the West Bengal Judicial Academy, Kolkata.**

No. HC.VII-167 (Pt.-V)/2014/2340/A ### Hon'ble the High Court has been pleased to **nominate** the following Judicial Officer to participate in an Advanced CIS Training for Judicial Officers cum Master Trainers, scheduled to be held on **4th – 5th May, 2019 at the West Bengal Judicial Academy, Kolkata-**

Name	Designation	Contact Details
Shri Satyajit Karmakar	Sub-Divisional Judicial Magistrate (M), Rangia	Mob. No. 99541-50251 e-mail: satyajit_1515@rediffmail.com

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-V)/2014/2341 - 2355/A, dated 30.04.2019

Copy forwarded for information and necessary action to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-V)/2014/2216/A, dated 26th April, 2019)

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

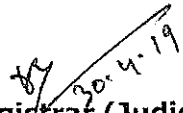
3. The Director, West Bengal Judicial Academy, Kolkata.
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

7. The District & Sessions Judge, Kamrup, Amingaon / Darrang, Mangaldoi.

He / she is requested to inform the concerned officer of his / her District accordingly.

8. Shri A. Ramesh Babu, Member (Human Resources), eCommittee, Supreme Court of India (in reference to the Notification No. HC.VII-167(Pt.-V)/2014/**2216/A**, dated 26th April, 2019)
9. Shri Jitu Mani Barman, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. Shri Satyajit Karmakar, Sub-Divisional Judicial Magistrate (M), Rangia
It is mandatory for each Judicial Officer cum Master Trainer participating in the Advanced Training Programme to bring his / her Laptop since extensive hands on training will be imparted.
12. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
13. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
14. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
15. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)